

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE PARTIES: Mr. Kiran R. Ganatra
V/s.
M/s. E. Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58 & 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Ashish Kamat	Advocate	
2.	Mr. Durgaprasad Pogari	Advocate	<i>Dmasad</i>
		1/b PDS Legal for Respondent no 1	
3.	Mr. Hemant Panchamra	Director of Respondent no 1	
4.	Mr. Simil Purohit	Counsel	
5.	Ms. Sarah Tharawala	Advocate for the Petitioners.	<i>Ans</i>

Order

Company Appeal No.05/58,59/ NCLT/MB//MAH/2016

Two weeks for filing reply and two weeks for filing rejoinder is hereby granted.

List this matter for hearing on 5.1.2017

sd/-

B.S.V.PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)